

DELHI LEGISLATIVE ASSEMBLY
REVISED LIST OF BUSINESS

Monday, 29th June, 2015/ 08 Ashad 1937 (Saka)
2.00 P.M.

1. Question Hour:

Starred Questions as shown in the separate list to be asked and replies given.

2. Special Mention (Rule-280):

The Following Members to raise matters under Rule-280 :

- | | |
|------------------------|-----------------------------|
| 1. Sh. Nitin Tyagi | 6. Sh. Mohinder Goyal |
| 2. Ch. Fateh Singh | 7. Sh. Vijender Gupta |
| 3. Sh. Sahi Ram | 8. Sh. Vijender Garg |
| 4. Sh. Manoj Kumar | 9. Sh. Om Prakash Sharma |
| 5. Sh. Jagdish Pradhan | 10. Sh. Avtar Singh Kalkaji |

3. Introduction of Bill:

Shri Manish Sisodia, Deputy Chief Minister to introduce " **THE DELHI VALUE ADDED TAX (2nd AMENDMENT) BILL, 2015 (BILL No. 08 of 2015)**" with the leave of the House.

4. Calling Attention (Rule-54)

Sh. Somnath Bharti, Hon'ble Member to call the attention of the House regarding various documents to be laid on the table of the House.

5. Short Duration Discussion:

1. Sh. Jagdish Pradhan

to initiate discussion on issues related to wasteful expenditure on self-publicity by the Government on the pretext of anti-corruption measures.

2. Sh. Dinesh Mohaniya

to initiate discussion on situation arising out of arbitrariness of power distribution companies in raising electricity tariff despite continuously increasing profit.

3. Sh. Rajesh Rishi

to initiate discussion on issues related to deteriorating law & order situation in Delhi.

6. Discussion on Annual Budget (2015-16) :

Discussion on Annual Budget (2015-16) presented by Sh. Manish Sisodia, Hon'ble Deputy Chief Minister on 25th June, 2015.

Delhi
29th June, 2015

P.R. Meena
Secretary